

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Friday, 08<sup>th</sup> December 2023** :

### **I**

The Special Division Bench comprising of **The Hon'ble Shri Justice Bharat P. Deshpande** and **The Hon'ble Shri Justice Valmiki Sa Menezes** will not be available for judicial work.

### **II**

**The Hon'ble Shri Justice Valmiki Sa Menezes** will sit singly and will take up the matters notified on the Board .

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 30.11.2023

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Monday, 11<sup>th</sup> December 2023** :

### **I**

The **Hon'ble Shri Justice Bharat P. Deshpande** will not be available for judicial work.

### **II**

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Bharat P. Deshpande** is allowed before the Court presided over by the **Hon'ble Shri Justice M. S. Sonak** after the Division Bench work is over.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 30.11.2023

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**